

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

ORDER

In pursuance of order No. 72/DHC/Gaz./2018 dated 05/11/2018 of the Hon'ble High Court of Delhi, the following Committee in New Delhi District is hereby constituted with immediate effect for resolution of issues concerning the Bar and the Bench:

Name of the Committee	Name of the Judicial Officer/Member	Designated As
Committee constituted in New Delhi District to provide a platform for amicable resolution of issues concerning the Bar and the Bench and make the justice delivery system more efficient	Ms. Poonam A. Bamba D&SJ, NDD	Chairperson
	Sh. Atul Krishna Agrawal ACJ (Ex-officio)	Convenor
	Sh. R.K. Wadhwa President, NDBA, (Ex-officio)	Member
	Sh. Nagendra Kumar Hony. Secretary, NDBA (Ex-officio)	Member
	Sh. Vishnu Sharma Hony. Secretary/Nominee, Bar Council of Delhi	Member
	<i>Branch Incharge – Committee Branch</i>	

Note:- The Branch Incharge, Committee Branch shall ensure that files of the aforesaid Committee is presented before the Ld. Chairperson or Member(s) as and when required. In case, concerned Branch Incharge happens to be on leave, the Dealing Asst. of the said branch shall present the file so required till further orders.

(Poonam A. Bamba)
District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi

No. 15935-16013 /Committee/DJ/NDD/2018

Dated: 28/11/2018

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Ld. District & Sessions Judge (HQ), Tis Hazari, Delhi.
3. The Ld. District & Sessions Judge (*West, East, North-East, Shahdara, South, South-East, South-West, North-West, North*) District, Delhi/New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. All the Judicial Officers, New Delhi District, PHC, ND.
6. The President & Hony. Secretary, NDBA, PHC, ND.
7. All the Administrative Officers (Judicial)/Branch Incharges, NDD, PHC, ND
8. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
9. The P.S. to the undersigned.
10. The APRO, New Delhi District, PHC, ND.
11. The Branch Incharge, Committee Branch, New Delhi District, PHC, ND for necessary compliance.

District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi